

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 926/2016
C. A No.

CORAM:


SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**

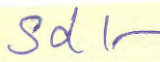
NAME OF THE COMPANY : M/S. Sudhir Sales ET Services Pvt. Ltd. V/s Comfort Net Trades
Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 433(e)(f)434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
38.	Tijushkaustik	Advocate for Applicant/Petitioner		

ORDER

Post the matter on 25.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017